

DIVISION BENCH  
COURT - II

**O-204**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/684(KB)2019  
IA(I.B.C)/1825(KB)2023,  
IA(I.B.C)/504(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 18<sup>TH</sup> JULY 2024**

IN THE MATTER OF	NANDAKINI CONTRACTORS PVT. LTD. VS CHANDNI COMMERCIALS PVT. LTD.
UNDER SECTION	IBC UNDER SEC 9

**Appearance (via video conferencing/physically)**

Ms. Namrataan Basu, Adv. ] For Applicant  
Ms. Anushka Dhar, Adv.

Mr. Snehasish Chakraborty, Adv. ] For Resolution Professional

**ORDER**

1. Ld. Counsels for the parties present.
2. **IA(I.B.C)/504(KB)2024:**
  - a) Ld. Counsel appearing on behalf of the Directorate of Commercial Taxes wants to amend prayers in this application.
  - b) Supplementary Affidavit be filed with the leave of this Tribunal.
  - c) Post this matter on **27.08.2024**.

**D. Arvind  
Member (Technical)**

**Bidisha Banerjee  
Member (Judicial)**